

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. F/~~2919/2010~~-2919/2010 - EX[DB] with E/COD/380/2010-EX Date 02/02/2011

Assistant Registrar
C.E.S.T.A.T., New Delhi

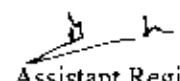
To :
C.C.E. DELHI I
C.R. BUILDING, I.P. ESTATE, NEW DELHI 110002
C.C.E. DELHI I

Appellant

Vs
Respondent

M/S VERTEX CUSTOMER SERVICES INDIA PVT. LTD.

I am directed to transmit herewith a certified copy of Final order No. 156/2011 & M.O.90/2011 EX[DB] dated
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

M/S VERTEX CUSTOMER SERVICES INDIA PVT. LTD.
5TH FLOOR, CYBER PARK,
UNITECH WORLDS, SECTOR-39,
GURGAON, HARYANA.

2. Adv. / Consult

*Shri Abhinav Srivastava, Co. Rep.
of Respondent*

3. C.D.R

4. Bar association. CESTAT, New Delhi

5. Director Publications. Customs, Excise. I.P. Estate, New Delhi

6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

7. Company Law Institute of India Pvt Ltd., No.2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai - 17

8. M/s. Deeparchie Publications. M-93. Marg. 46, Saket, New Delhi 110017

9. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

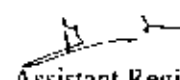
10. Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road,
Ahmedabad-15

11. LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Haryana)

12. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road,
Vasant Kunj, New Delhi - 110070

13. Office Copy

14. Guard file


Assistant Registrar
(Excise Appeal Branch)

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.II, R.K. PURAM, NEW DELHI-110066.
Court No. I**

Date of Hearing/Decision: 28.01.2011

**Excise COD Application No. 380 of 2010 in
Excise Appeal No. 2919 of 2010**

CCE, Delhi

Appellants

Vs.

M/s Vertex Customer Services India Pvt. Limited

Respondent

Appearance:

Rep. by Shri Nitin Anand, DR for the appellants.

Rep. by Sh. Abhinav Srivastava, Co. Rep. for the respondent.

**Coram: Hon'ble Sh. Justice R.M.S. Khandeparkar, President
Hon'ble Sh. Rakesh Kumar, Member (Technical)**

*Misc ORAL ORDER NO. 90/2011-EX
FINAL-Oral Order No. 156/2011-EX*

Per: Shri Justice R.M.S. Khandeparkar:

Shri Nitin Anand, DR appears for the appellants and Sh. Abhinav Srivastava, Co. Rep. appears for the respondent. The appellant has placed on record submissions to the effect that the appellant's claim for refund pertaining to the period October/ December 2005 and January-March 2006 which is the subject matter of dispute stands withdrawn. Consequent to the withdrawal of the matter, nothing survives in the matter and on request by the DR, the COD and appeal stand disposed of as infructuous in view of the said withdrawal of the claim. It is made clear that in view of the withdrawal of the matter, the respondent would not be entitled to enforce the impugned order.

(Justice R.M.S. Khandeparkar)
President

(Rakesh Kumar)
Member (Technical)

Pant